

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO-2241
TO BE ANSWERED ON 05/08/2022

TENURE OF MEMBERS OF CACP

2241. SHRI VIKRAMJIT SINGH SAHNEY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the details about tenure of last six Commission for Agriculture Cost and Price (CACP) and its members, both Official and Non-Official;
- (b) whether there are vacant posts of Official and Non-Official Members;
- (c) if so, the reasons therefor; and
- (d) the meetings held by CACP to prepare the Minimum, Support Price (MSP) recommendation reports and name of the persons/organizations who attended these meetings?

ANSWER

MINISTER of AGRICULTURE AND FARMERS WELFARE
(SHRI NARENDRA SINGH TOMAR)

(a): The Commission for Agricultural Costs and Prices (CACP) is an attached office of the Ministry of Agriculture and Farmers Welfare. The Commission comprises a Chairman, Member Secretary, one Member (Official) and two Members (Non-Official). CACP is not a tenured-based Commission.

The term of Chairman and Member Secretary is five years and of Member (Official) and Member (Non-Official) is three years.

(b) & (c): As on date, two posts of Member (Non-Official) are vacant. The Ministry is in the process of filling up of these vacant posts.

(d): CACP conducted several meetings with representatives of various organizations/stakeholders to finalize the Copra Price Policy, Jute Price Policy, Kharif Price Policy, Rabi Price Policy and Sugarcane Price Policy, as per the details given at Annexure.

Annexure referred to in reply to part (d) of the Rajya Sabha Unstarred Question No.2241 for 05.08.2022.

(A) COPRA PRICE POLICY

S.No.	STAKEHOLDERS/ORGANIZATIONS
1.	Coconut Development Board (CDB)
2.	Coir Board
3.	Central Plantation Crops Research Institute (CPCRI)
4.	National Agricultural Cooperative Marketing Federation of India (NAFED)
5.	Tamil Nadu Cooperative Marketing Federation Limited (TANFED)
6.	Kerala Kerakarshaka Sahakarana Federation Limited (KERAFED)

S.No.	STATE GOVERNMENTS/ UNION TERRITORIES
1.	Andhra Pradesh
2.	Karnataka
3.	Kerala
4.	Tamil Nadu
5.	Telangana
6.	Andman & Nicobar Islands (UT)
7.	Lakshadweep (UT)
8.	Puducherry (UT)

(B) JUTE PRICE POLICY

S. No.	STAKEHOLDERS/ORGANIZATIONS/ MINISTRY
1.	Jute Commissioner Office
2.	Directorate of Jute Development
3.	Jute Corporation of India
4.	Ministry of Textile
5.	Indian Jute Mills Association
6.	ICAR-Central Research Institute for Jute and Allied Fibres (CRIJAF)
7.	ICAR-National Institute of Natural Fibre Engineering and Technology (NINFET)
8.	Indian Jute Industries' Research Association (IJIRA)
9.	The Jute Balers' Association
10.	Agriculture Insurance Company of India Ltd
11.	National Jute Board
12.	National Jute Manufactures Corporation Ltd

S. No.	STATE GOVERNMENTS
1.	Odisha
2.	West Bengal
3.	Tripura
4.	Assam
5.	Andhra Pradesh
6.	Bihar
7.	Meghalaya

(C) KHARIF PRICE POLICY

S.No.	GOVERNMENT AGENCIES, ORGANIZATIONS AND ASSOCIATION RELATING TO COTTON
1.	All India Cottonseed Crusher Associations
2.	Director Cotton Corporation of India
3.	Cotton Association of India
4.	The Southern India Mill's Association (SIMA)
5.	ICAR- Central Institute for Cotton Research, Nagpur
6.	ICAR- Central Institute for Cotton Research, Coimbatore
7.	Indian Cotton Federation
8.	Office of Textile Commissioner

S.No.	FARMERS ASSOCIATIONS
1.	Kisan Mahapanchayat
2.	Kisan Union
3.	Kisan Sayunkat Coordination Samiti
4.	All India Kisan Sabha
5.	Bhartiya Kisan Sangh
6.	Consortium of Indian Farmers Association
7.	Bharat Agro-Economic Research Centre

S.No.	ICARs/ UNIVERSITIES
1.	Indian Institute of Maize Research
2.	Indian Institute of Pulses Research
3.	National Rice Research Institute
4.	Indian Institute of Rice Research
5.	Indian Institute of Millets Research
6.	All India Coordinated research Project on Pearl Millet (Bajra)
7.	University of Agriculture Science
8.	All India Coordinated Research Projects (AICRP) on Sesame & Niger
9.	Directorate of Groundnut Research, Junagarh
10.	Indian Institute of Oilseeds Research, Hyderabad

S.No.	NORTH EAST STATE GOVERNMENTS
1.	Assam
2.	Tripura
3.	Arunachal Pradesh
4.	Manipur
5.	Meghalaya
6.	Mizoram
7.	Nagaland
8.	Sikkim

S.No.	ORGANIZATIONS/ASSOCIATIONS RELATING TO RICE, MAIZE, MILLETS, PULSES AND OILSEEDS
1.	All India Rice Exporters Association
2.	The Central Organization For Oil Industry & Trade
3.	The Solvent Extractors Association
4.	Soybean Processor Association of India
5.	Federation of Indian Export Organisations
6.	All India Dal Mills Association
7.	Indian Pulses and Grain Association
8.	Compound feed Manufacturers Association of India
9.	Indian Oilseeds and Produce Exports Promotion Council

S.No.	PRIVATE SECTOR INDUSTRIES AND ASSOCIATIONS
1.	ITC Ltd
2.	Cargill India Private Ltd
3.	Confederation of Indian Industry (CII)
4.	Federation of Indian Chambers of Commerce and Industry (FICCI)
5.	Louis Dreyfus Company
6.	National Commodity & Derivatives Exchange Limited (NCDEX)
7.	National Seeds Association of India
8.	Agriwatch

S.No.	OTHER ORGANIZATIONS
1.	Fertilizer Association of India
2.	National Bank for Agriculture and Rural Development (NABARD)
3.	State Bank of India
4.	Agriculture and Processed Food Products Export Development Authority (APEDA)
5.	Mahalanobis National Crop Forecast Center

S.No.	STATE GOVERNMENTS/UTs
1.	Andhra Pradesh
2.	Bihar
3.	Chhattisgarh
4.	Gujarat
5.	Goa
6.	Haryana
7.	Himachal Pradesh
8.	Jharkhand
9.	Odisha
10.	Jammu & Kashmir (UT)
11.	Kerala
12.	Karnataka
13.	Madhya Pradesh
14.	Maharashtra
15.	Punjab
16.	Rajasthan
17.	Tamil Nadu
18.	Telangana
19.	West Bengal
20.	Andaman & Nicobar Islands (UT)
21.	Uttar Pradesh

S.No.	MINISTRIES/ CENTRAL GOVERNMENT DEPARTMENTS
1.	Department of Commerce, Ministry of Commerce
2.	Director General of Foreign Trade (DGFT)
3.	Extension Division, DA&FW
4.	PM-AASHA Division, DA&FW
5.	Trade Division, DA&FW
6.	Rainfed Farming System Division, DA&FW
7.	Seeds Division, DA&FW

S.No.	FCI and NAFED
1.	Food Corporation of India (FCI)
2.	National Agricultural Cooperative Marketing Federation of India (NAFED)

(D) RABI PRICE POLICY

S.No.	MINISTRIES AND GOVERNMENT DEPARTMENT
1.	National Institution for Transforming India (NITI) Aayog
2.	Ministry of Commerce & Industry
3.	Seeds Division, DA&FW
4.	INM Division, DA&FW
5.	Mechanization & Technology Division, DA&FW
6.	Credit & PMFBY Division, DA&FW

S.No.	ICAR
1.	Indian Institute of Oilseeds Research, Hyderabad
2.	Indian Institute of Pulses Research, Kanpur
3.	Indian Institute of R&M Research, Bharatpur
4.	Indian Institute of Wheat and Barley, Karnal

S.No.	NORTH-EASTERN STATES
1.	Assam
2.	Meghalaya
3.	Mizoram
4.	Nagaland
5.	Sikkim
6.	Tripura

S.No.	ORGANIZATIONS OF CREDIT, INSURANCE AND FERTILIZER
1.	State Bank of India
2.	National Bank for Agriculture and Rural Development (NABARD)
3.	National Seed Corporation of India
4.	Agriculture and Processed Food Products Export Development Authority (APEDA)
5.	National Seed Association of India
6.	Small Farmers Agribusiness Consortium (SFAC)
7.	The Fertilizer Association of India
8.	Mahalanobis National Crop Forecast Center

S.No.	PROCUREMENT AGENCIES
1.	Food Corporation of India (FCI)
2.	Department of Food and Public Distribution(DFPD)
3.	National Agricultural Cooperative Marketing Federation of India (NAFED)

S.No.	PRIVATE SECTOR
1.	Cargill India Private Ltd
2.	National Collateral Management Services Limited(NCML)
3.	Federation of Indian Export Organizations(FEIO)
4.	Federation of Indian Chambers of Commerce and Industry (FICCI)
5.	ITC Ltd
6.	Agriwatch
7.	National Commodity & Derivatives Exchange Limited (NCDEX)
8.	Associated Chambers of Commerce and Industry of India (ASSOCHAM)

STATE GOVERNMENTS/UTs			
S.No.		S.NO.	
1.	Andhra Pradesh	13.	Maharashtra
2.	Bihar	14.	Rajasthan
3.	Chhattisgarh	15.	Punjab
4.	Goa	16.	Odisha
5.	Gujarat	17.	Tamil Nadu
6.	Haryana	18.	Telangana
7.	Himachal Pradesh	19.	Uttar Pradesh
8.	Jharkhand	20.	Uttarakhand
9.	Jammu and Kashmir (UT)	21.	West Bengal
10.	Karnataka	22.	Andaman & Nicobar Islands (UT)
11.	Kerala	23.	Puducherry (UT)
12.	Madhya Pradesh		

S.No.	OILSEEDS & PULSES
1.	Indian Vegetable Oil Producers' Association
2.	The Central Organization for Oil Industry and Trade
3.	Gujarat State Edible Oils and Oil seed Association
4.	Indian Pulses and Grain Association
5.	Indian Oilseeds and Produce Export Promotion Council
6.	The Solvent Extractors Association of India (SEA)

S.No.	FARMERS ASSOCIATIONS
1.	Bhartiya Kisan Sangh and Bhartiya Agro-Economic Research Center
2.	Bhartiya Kisan Union
3.	Kisan Mapanchayat
4.	Consortium of Indian Farmers Association
5.	Bhartiya Kisan Panchayat Raj Sangh
6.	Kisan Sanyukt Coordination Samiti

(E) SUGARCANE PRICE POLICY

S.No.	STATE GOVERNMENTS/ORGANIZATIONS/INSTITUTIONS
1.	Department of Food & Public Distribution & Directorate of Sugar & VO
2.	Price Monitoring Division & Consumer Welfare Fund- Department of Consumer Affairs
3.	Ministry of Petroleum & Natural Gas
4.	Ministry of New Renewable Energy
5.	Indian Institute of Sugarcane Research (IISR), Lucknow
6.	National Sugar Institute, Kanpur
7.	Sugarcane Breeding Institute, Tamil Nadu
8.	Vasantdada Sugar Institute, Pune
9.	NFSM Division, DA&FW
10.	Directorate of Sugar and Vegetable Oil
11.	Government of Andhra Pradesh
12.	Government of Bihar
13.	Government of Gujarat
14.	Government of Haryana
15.	Government of Karnataka
16.	Government of Maharashtra
17.	Government of Punjab
18.	Government of Tamil Nadu
19.	Government of Telangana
20.	Government. of Uttar Pradesh
21.	Government of Uttarakhand
22.	Indian Sugar Mills Association
23.	South Indian Sugar Mills Associations, Andhra Pradesh
24.	South Indian Sugar Mills Associations Tamil Nadu
25.	South Indian Sugar Mills Associations, Telangana
26.	South Indian Sugar Mills Associations, Karnataka
27.	Bihar Sugar Mills Association
28.	UP Sugar Mills Association
29.	West Indian Sugar Mills Association, Mumbai
30.	National Federation of Cooperative Sugar Factories
31.	Uttar Pradesh Cooperative Sugar Factories Ltd.
32.	Punjab State Federation of Cooperative Sugar Factories Ltd.
33.	Haryana State Federation of Cooperative Sugar Mills Ltd
34.	Karnataka State Federation of Coop. Sugar Factories Ltd
35.	Maharashtra Rajya SSK Sangh Ltd
36.	All India Sugar Trade Association
37.	National Commodity & Derivative Exchange Ltd., Mumbai, (NCDEX)
